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Affidavit to be Furnished by the candidate alongwith Nomination Paper Before the Returning Officer

For election to	the House) (Name of the Constituency)
Motifal Phalad worldaught r/wife of Lat Parchan S	
Aged 5.0 years, resident of Bairgania, Silonahimention full posts	il address), a candidate at the above
Election, do hereby solemnly affirm and state on oath as under:-	. 4
(strike out whichever is not applicable)	
(1) I am a candidate set up by B: T: P (name of the political p	arty) / am contesting as an
Independent candidate.	
(2) Details of DAN and the SER CO.	

(2) Details of PAN and status of filing of Income tax return :

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in income Tax Return (in Rupees)
1.	Self	BOOPP 5250A	NA	NA
2.	Spouse-	NA	NA	NA
3.	Dependent I	NA	NA -	NA
4.	Dependent 2	NA	NA	NA
5.	Dependent 3	NA	NA	NA

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

SI. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken:	NA
(b)	Name of the court, Case No. and Date of order taking cognizance :	NA
(e)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s):	NA

4. Cases in which I have been convicted by a court of law(other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	. NA
(b)	Name of the Court(s). Case No. and	
	Date(s) of order(s).	NA.

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A. Details of movable assets :

(Note

1. Assets in joint name indicating the extent of joint ownership will also have to be given

In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme.
 Name of Bank/Institution and Branch are to be given

 Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect at fisted companies and as per books in case of non-listed companies should be given.

4. Dependent', here means a person, substantially dependent on the income of the candidate.

5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse Dependent- Navjest		Dependent-2 Sima	Dependent-3	
)	Cash in hand	1,52,500	80,600	NA	NA	NA	
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	Seving A/C 4-1000-00 Tank of Basal Raingania	FD-25,000L U.B. Golverain Back, Backgoria		MA	MA	
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	NA	NA NA		NA	NA	
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	N.533858170 Re-8,000.00	A CANADA MARKET STATE OF THE ST		NA	NA	
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount,	KCC Loan B. 53,000/- U.B. Gratin Bak Bringain	NA	NA	NA	μA	
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	NA	AN AG		NA	NA	
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	NA	Silver-Soogn 80,000 och	IVA	56,000-00Kg		

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(Vil) Any other assets such as value of Claims/interest	MA	NA	NA	NA	. NA
(ix, Gross Total value	2,20,500	1,85,600	56,000	NA	AN

3. Details of Immovable assets:

(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated 2. Each land or building or apartment, should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-J
(i)	Agricultural Land Location(s) Survey number(s)	MA	NA	NA	NA	NA
	Area (Total measurement in acres)	ht	NA	NA	NA	NA
	Whether inherited property (Yes or NO)	NA	NA	NA	NA	NA
	Date of purchase in case of self acquired property	NA	NA	NN	NA	NA
	Cost of Land (in case of purchase)at the time of purchase	NA .	NA	NA	NA	NA
	Any Investment on the land by way of development, construction etc.	NA	NA	MA	NA	MA
	Approximate Current market value	NA	NA	NA	NA	r√A
(ii)	Non-Agricultural Land Location(s) Survey number(s)	NA	NA	NA	NA	NA
	Area (Total measurement in sq. ft.)	NA	NA	NA	NA	NA
	Whether inherited property (Yes or NO)	NA	NA	NA	NA	NA
- 1	Date of purchase in case of self acquired property	NA	NA	NA	MA	NA
	Cost of Land (in case of purchase) at the time of purchase	NA	NA	νA	NA	NA
	Any Investment on the land by way of development, construction etc.	NA	NA	NA	MA	NA
	Approximate Current market value	NA	NA	NA	NA	M
(iii)	Commercial Buildings (including apartments) -Location(s) -Survey number(s)	NA	NA	NA	NA	MA
	Built up Area (Total measurement in sq. ft.)	NA	NA	NA	NA	NA

	V is ther inherited property (* es or NO)	NA	NA	NA	MA	MA
	Dev of purchase in case of serf activitied property	NA	NA	NA	NA	NA
	Cost of property (in case of purchase) at the time of purchase	NA	TUA	NA	NA	r/A
	Any Investment on the purperty by way of development, construction etc.	NP	MA	MA	NA	MA
	Approximate Current market value	NA	M	MA	NI	MA
(iv)	Residential Buildings (including apartments,) -Location(s) Bangahia - Survey number(s)	Baingania Plot N-503	NA	NA	NA	MA
	Area (Total measurement in sq. ft.)	0.3 Dismol	MA	NA	NA	NA
ì	Built up Area (Total measurement in sq. ft.)	0-ZDilmal	MA	NA	NA	NA
	Whether inherited property (Yes or NO)	Yes	NA	NA	NA	NA
	Date of purchase in case of self acquired property	NA	MA	NA	NA	NA
	Cost of property (in case of purchase) at the time of purchase	NA	NA	NA	NA	NA
	Any Investment on the land by way of development, construction etc.	NA	NA	NA	NA	NA
	Approximate Current market value	30,00,0002	NA	NA	MA	NA
(v)	Others (such as interest in property)	NA	NA	NA	NA	NA
(vi)	Total of Current Market Value of (i) to (v) above	30,00,000 Rs	NN	NA	MA	MA

(6) I give herein below the details of liabilities/ dues to public financial institutions and government :(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of Ioan	Scarpio 5,00,000 Ks KCC 68,000 Ks	NA	NA	NA	NA
	Loan or dues to any individuals/ Entity other than inentioned in (i) above. Name(s) Amount outstanding Nature of Joan	NA	NU	NA	NA	NA

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	A-ay other liability	MA	NA	NA	NA	NA
	Grand total of liabilities	5,68,000	NA	NA	NA	NA
(ii)	Government Dues: Dues to departments dealing with government	NA	NA	MA	NA	NA
	Dues to departments dealing with supply of water	NA	MA	NA	NA	MA
	Dues to departments dealing with supply of electricity	NA	NA	NA	NA	NA
	Dues to departments dealing with supply of telephones/mobiles	NA	NA	NA	NA	NA
	Dues to departments dealing with government transport (including aircrafts and belicopters)	NA	NA	NA	NA	MA
	Income Tax Dues	NA	NA	NA	NA	MA
	Wealth Tax Dues	NN	NA	NA	IV A	NA
	Service Tax Dues	NA	NA	NA	NA	NA
	Municipal /Property Tax Dues	NA	NA	MA	NA	MA
	Sales Tax Dues	NA	NA	M	MA	NA
	Any other dues	NA	NA	NA	MA	NA
	Grand total of all Govt. dues	NA	NA	NA	NA	NA

(7) Details of profession or occupation: a. Self......Agriculture b. Spouse . Stratey. (8) My educational qualification is as under:

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)

Latt - J.A.

Stouce-Educated

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smt./Kum. Molilal Alasad
2.	Full postal address	Vill.+P.O.+ P.S. Bailgaria, Bill-Sitonali
3.	Number and Name of the constituency and state	23, Riga, Rikat
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	.B.J.P.
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	NA

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5		CM of		en for which la	The state of the s	Taki farang Samo	
-		Candidate - BOOPPS	250 A		NA		NA
-	+	Spouse: NA Dependents NA			NA		NA
6.	10	1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1	of Access on		NA	- 1	NA
		Description	of Assets and Self	Spouse		Dependen	t-II Dependent-III
١.		Moveable Asset (Total value)	2,70,500	1,85,60		N A	N#
В.		Immovable	30,00,000	NA	NA	NV	NA
	(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	NA	NA	NA	MA	NA
	(ii)	Approximate Current Market Price of Asset (Total Value)	ин	NA	NA	NA	NA
7		Liabilities					
		(i) Government dues (Total)	MA	NA	NA	NA	NA
		(ii) Loans from Bank, Financial Institutions and others (Total)	ew.	NA	NA	NA	NA
8,	Hi	ghest educational qualific	cation:	T.A.			

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:

(a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
(b) 1. my spouse, or my-dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at 9.00 AM this the 3rd day of Jamoby 2012-

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Note: 1 Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.

2 Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary

3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned

4. The affidavit should be either typed or written legibly and neatly

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